

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

ORIGINAL PETITION NO. 03 OF 2017

Dated: 14th August, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv
Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Mr. Buddy A. Ranganadhan
Mr. A.S. Mathur
Mr. Vivek Mathur for R-3

ORDER

Learned counsel for the Respondent No. 3 seeks permission to file additional documents.

We have heard the learned counsel for the parties. Learned counsel for the Respondent No. 3 is hereby granted permission to file additional documents after serving copy on the other side.

List the matter for hearing on **14.11.2018.**

(Justice N. K. Patil)
Judicial Member

mk/bn

(I. J. Kapoor)
Technical Member